



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex,
Lodhi Road, New Delhi – 110003

Dated: 25th September, 2024

Notification

There will be no sitting of Court-II, except for urgent matters, comprising Hon'ble Mr. Sandesh Kumar Sharma, **Technical Member (Electricity)** AND Hon'ble Mr. Virender Bhat, **Judicial Member** on 26th & 27th September, 2024. The matters listed on 26th & 27th September, 2024 for court-II will be taken up for hearing on 03.10.2024, urgent matters will be taken up through video conferencing.

Sd/-
Registrar

Copy to :

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson

PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)

PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)

PPS to Hon'ble Mr. Virender Bhat, Judicial Member

PS to Ld. Registrar

Notice Board

Shri Jatin Chawla, Assistant

Smt. Preeti Kalsi, Steno.

Shri Jaiom, LDC

Shri Dhruv, Office Assistant (IT)- to upload on APTEL website

Registry